

Mr. Parimal Dev resident of village Usha Bazar and Mr. Parimal Sarkar of village Gardhigram inadvertently entered Bangladesh from Narayanpur village on the Indian side and were apprehended by the Bangladesh Rifles.

(c) The PSF Commandant lodged a protest with his counterpart and requested that the two Indian nationals be returned.

A Company Commander level meeting was held on 20th February, 1986 and a flag meeting at the battalion Commander level on 25th February, 1985. The Bangladesh side has informed the BSF that the two Indian students who had been apprehended on the Bangladesh side of the border would be tried as per local laws.

To pursue the matter further, BSF sought a meeting at the Sector Commanders level between DIG BSF Tripura and Sector Commander BDR Comilla on 7th March. The Sector Commander BDR, however, failed to turn up for the meeting.

Government will continue its efforts to obtain the release of the two Indian nationals.

#### **Flouting of Safety Rules by Indian Airlines**

63. SHRI DHARAM PAL SINGH MALIK :

SHRI AJIT KUMAR SAHA

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether attention of Government has been drawn to the news item appeared in the 'Hindustan Times' 19th February 1985 under the caption "I. A. flouting, safety rules";

(b) if so, the details thereof;

(c) whether any inquiry has since been conducted in the matter;

(d) if so, the outcome thereof; and

(e) the action Government have taken to follow safety rules in the Air India and Indian Airlines ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) Yes, Sir.

(b) The news item mentions that flight safety is being ignored by Indian Airlines and refers in this regard to the following: (i) Flying of aircraft without a Certificate of Airworthiness, (ii) Under-staffing in Indian Airlines Corporation, (iii) Non-maintenance of Minimum Equipment List (M. E. L.), (iv) scuffing of Tyres, (v) Overlanding of HS-748 aircraft and (vi) Absence of Aircraft Maintenance Engineers (AMES)

(c) and (d). The contents of the news item were examined and it was found that there had been no violation of rules affecting the safety of aircraft.

(e) The airlines are required to follow the prescribed procedures strictly, and this is monitored by the Director General of Civil Aviation through spot checks and a system of mandatory reporting of major defects/incidents/accidents etc. These are promptly investigated by the Director General of Civil Aviation and necessary preventive/corrective actions are taken including punitive action, wherever breach of regulations is involved.

#### **Proposal to Boost Tourism Under South India Programme**

64. SHRI DHARAM PAL SINGH MALIK : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether there is any proposal under consideration of Government to boost tourism under South India programme;

(b) if so, the details of the programme;